GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.1583 ANSWERED ON 09.12.2024

STATUS OF RURAL ELECTRIFICATION

1583 SHRI PARIMAL NATHWANI:

Will the Minister of **POWER** be pleased to state:

(a) whether 100 per cent rural electrification is complete in the country or still some villages in remote tribal areas are yet to see the light, if so, the details thereof;

(b) whether it is true that some villages in the States of Gujarat, Jharkhand and Andhra Pradesh are still in dark as the electricity is yet to reach there, if so, the details thereof; and

(c) whether Government mulls applying uniform electricity tariff for domestic and agricultural consumers across the country, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): As reported by the States, all the inhabited un-electrified census villages in the country, including the State of **Gujarat**, **Jharkhand and Andhra Pradesh**, were electrified by 28th April, 2018. A total of 18,374 villages were electrified during Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY). The state wise details are placed at **Annexure-I**.

Besides, Government of India (GoI) also launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) for electrification of all willing households in rural areas and poor households in urban areas in the Country. A total of 2.86 Cr. households have been electrified during the SAUBHAGYA period. The details of households electrified since the launch of SAUBHAGYA including additional households sanctioned under DDUGJY (till 31.03.2022) is placed at **Annexure-II**.

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Government of India is further supporting States for grid electrification of left-out households during SAUBHAGYA, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS), launched in July, 2021. In addition, all identified households belonging to Particularly Vulnerable Tribal Group (PVTG) under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) are being sanctioned for on-grid electricity connection under RDSS as per the scheme guidelines. Till date, works amounting to Rs. 4,281 Cr. have been sanctioned for electrification of 9,49,548 households including PVTG households identified under PM-JANMAN and tribal households identified under DA-JGUA. The State wise details are placed at **Annexure- III**. Further, under New Solar Power Scheme, works worth Rs. 49 Cr. have been sanctioned for 9,863 households for off-grid solar based electrification. The State wise details are placed at **Annexure-IV**.

(c): As per the provisions of the Electricity Act, 2003, the respective Electricity Regulatory Commissions for States/UTs determines the electricity tariff for retail sale of electricity to end consumers. Section 61 of the Electricity Act, 2003 and the Tariff Policy provide the guiding principles for determination of tariff.

There is no proposal to implement uniform electricity pricing throughout the country.

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1583 ANSWERED IN THE RAJYA SABHA ON 09.12.2024 *********

State-wise electrification of inhabited census villages under DDUGJY from 2015-16 till 28.04.2018

S. No.	Name of the States	Number of villages electrified
1	Arunachal Pradesh	1,483
2	Assam	2,732
3	Bihar	2,906
4	Chhattisgarh	1,078
5	Himachal Pradesh	28
6	J & K	129
7	Jharkhand	2,583
8	Karnataka	39
9	Madhya Pradesh	422
10	Maharashtra	80
11	Manipur	360
12	Meghalaya	1,05
13	Mizoram	54
14	Nagaland	75
15	Odisha	3,28
16	Rajasthan	42'
17	Tripura	20
18	Uttar Pradesh	1,495
19	Uttarakhand	9
20	West Bengal	22
	Total	18,374

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1583 ANSWERED IN THE RAJYA SABHA ON 09.12.2024 *********

Number of Households electrified since the launch of SAUBHAGYA scheme including Additional Households achievement under DDUGJY

Sl. No.	Name of the States	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
	Total	2,86,13,424

*Not funded under SAUBHAGYA Scheme

ANNEXURE-III

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1583 ANSWERED IN THE RAJYA SABHA ON 09.12.2024

Household Electrification sanctioned under RDSS

SI. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned	Households Electrified as on 22.11.2024
А.	Additional Households				·
1	Rajasthan	459.18	275.51	1,90,959	64,368
2	Meghalaya	435.70	392.13	50,501	0
3	Mizoram	79.90	71.91	15,167	0
4	Nagaland	69.55	62.59	10,004	0
5	Uttar Pradesh	931.04	558.62	2,51,487	0
6	Andhra Pradesh	49.24	29.54	15,475	12,740
7	Jharkhand	7.47	4.48	872	0
8	Jammu & Kashmir	77.10	69.39	10,730	0
9	Bihar	238.86	143.31	35,467	0
10	Assam	785.55	706.99	1,27,111	0
11	Arunachal Pradesh	47.11	42.40	6,506	0
12	Manipur	214.44	193.00	36,972	0
13	Chhattisgarh	316.51	189.90	63,161	0
	Total (A)	3,711.65	2,739.79	8,14,412	77,108
В.	Under Vibrant Vill	ages Programme	·	·	
1	Himachal Pradesh*	6.08	5.47	-	-
2	Arunachal Pradesh	20.18	18.16	1,683	0
3	Uttarakhand	13.08	11.77	1,154	0
	Total (B)	39.34	35.41	2,837	0
C.	Under Pradhan Mantri Janjati Adivasi Nyayay Maha Abhiyan (PM-JANMAN)			NMAN)	
C1	Sanctioned under RDSS				
1	Andhra Pradesh	88.71	53.23	25,054	24,057
2	Bihar	0.28	0.17	51	0
3	Chhattisgarh	38.17	22.90	7,077	4,323
4	Jharkhand	74.13	44.47	12,442	62
5	Madhya Pradesh	143.39	86.02	29,290	9,445
6	Maharashtra	26.61	15.96	8,556	9,216
7	Rajasthan	40.34	24.20	17,633	15,667
8	Karnataka	3.77	2.26	1,615	921
9	Kerala	0.86	0.52	345	309
/		0.00	0.02		507

	Grand Total (A+B+C+D)	4,281.19	3,111.93	9,49,548	1,67,360
	Total (D)	14.05	8.43	3,030	0
2	Maharashtra	2.07	1.24	480	0
1	Chhattisgarh	11.98	7.19	2,550	0
D.	Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA)				
	Total (C=C1+C2)	516.15	328.31	1,29,269	90,252
	Sub Total (C2)	0	0	0	11,324
3	West Bengal	0	0	0	3,372
2	Odisha	0	0	0	1,326
1	Gujarat	0	0	0	6,626
C2	Under State I	Plan			
	Sub Total (C	l) 516.15	328.31	1,29,269	78,928
14	Uttar Pradesh	1.10	0.66	316	195
13	Uttarakhand	0.60	0.54	669	669
12	Tripura	61.52	55.37	11,664	5,329
11	Telangana	6.79	4.07	3,884	3,884
10	Tamil Nadu	29.89	17.94	10,673	4,851

* Works sanctioned for strengthening of distribution infrastructure

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Sl. No.	Name of the States	No. of households Sanctioned	
1	Andhra Pradesh	1,675	
2	Chhattisgarh	1,578	
3	Jharkhand	2,342	
4	Karnataka	179	
5	Madhya Pradesh	2,060	
6	Telangana	326	
7	Tripura	1,703	
	Total	9,863	

Off-grid solar based household electrification sanctioned under New Solar Power Scheme
